

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NAWA ENGINEERS AND CONSULTANTS PRIVATE LIMITED Date of Commencement of Liquidation: 07-02-2023; List of Stakeholders as on Date: 28-06-2024; Name of IP: Mr. Gonugunta Madhusudhan Rao; Process Number: 1; Last 5 digit of registration number: 10360

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 1 | 235087112 | 1 | 235087112 | | | | Annexure 3 |
| 4 | Unsecured financial creditors | 6 | 45336504 | 3 | 42000000 | | 3336504.00 | | Annexure 4 |
| 5 | Operational creditors (Workmen) | 72 | 6025260 | 71 | 5992491 | | 32769.00 | | Annexure 5 |
| 6 | Operational creditors (Employees) | 79 | 84630862 | 77 | 77896756 | | 6734106.00 | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 4 | 92512750 | 4 | 80712671 | | 11800079 | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 54 | 285262703 | 51 | 202340732 | | 82921972 | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 216 | 748855191 | 207 | 644029762 | 0 | 104825430 | | |